Annexure - 5 Name of the Corporate Debtor Date of commencement of Liquidation List of creditors as on

Ultra Tile Private Limited 1-Mar-22 23-Jul-25

List of operational creditors (Government dues)

(Amount in Rupees)

SI. No	Name of creditor	Detials of claim received		Details of claim admitted							Amount			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Whether related party?	% of voting share in CoC	Amount of continge nt claim	of any Mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	ESI Chennai	31-03-2022	1,28,97,437.00	43,31,946.00	Statutory dues			NA				85,65,490.04		
	KK Nagar Assessment Circle	25-03-2022	51,90,441.00		Statutory dues			NA				-	-	
3	GST & Central Excise, Vadapalani	28-03-2022	3,14,87,386.00	3,14,87,386.00	Statutory dues			NA				-	-	
4	ESI Bangalore	01-06-2022	24,10,490.00	2,17,463.00	Statutory dues			NA				21,93,027.00		
	Office of the Commissioner of GST and Central Excise, Royapettah Assessment Circle, Chennai	30-08-2022	67,50,873.00	61,21,219.00	Statutory dues			NA				6,29,654.00	-	
6	Office of the Deputy Comissioner of State Tax, NAG-VAT-E-012	13-12-2023	2,01,53,051.88	2,01,53,051.88	Statutory dues			NA				-	-	
	Department of Goods and Services Tax, Government of Maharashtra	07-02-2024	96,27,519.00	96,27,519.00	Statutory dues			NA				-	-	
	Total		8,85,17,197.88	7,71,29,025.88								1,13,88,171.04	-	